

Annex-1**APPLICATION FORM FOR REPAYMENT OF FUNDS BORROWED UNDER LONG TERM REPO OPERATIONS (LTROs)**

To: The Chief General Manager Financial Markets Operations Department Reserve Bank of India Central Office Mumbai- 400001	From: (Applicant Name & Address incl. tel. no. & fax no.)
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Dear Sir,

Request for Repayment of funds borrowed under LTRO

I/We*, the undersigned, hereby submit request for repayment of funds borrowed under Long Term Repo Operations (LTROs) as follows as per terms and conditions specified in paragraph-2 of this form.

Date of LTRO	Bid Serial No./s	Amount (In Rs.)
February 17, 2020		
February 24, 2020		
March 02, 2020		
March 09, 2020		
March 18, 2020		
Total (In figures)		
Total (In words)		

2. Terms and conditions:

I/We understand that-

- Partial repayment of a bid will not be permitted.
- On the date of repayment, our current account with RBI will be debited with the amount of principal and accrued interest till the date of repayment and the securities received as collateral will be returned to our repo constituent SGL account.
- We will ensure availability of sufficient funds in our current account on the date of repayment.

3. Our settlement details are as under:

CIF No.	
Applicant's RC S.G.L. A/c	
Applicant's Current A/c. No.	

Yours faithfully,

(Signature of official (s) authorised to operate on SGL/Current Account)

Name _____	Name _____
Designation _____	Designation _____
Date and Office stamp _____	Date and Office stamp _____